

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1475 of 2019

IN THE MATTER OF:

Subhlaxmi Compusis Pvt. Ltd.

...Appellant

Versus

IDFC First Bank Ltd. & Ors.

...Respondents

Present

For Appellants: **Mr. Sanjiv Sen, Senior Advocate with Mr. Pankaj Jain, Mr. Soumo Palit and Mr. Sayan Ray, Advocates.**

For Respondents: **Mr. Abhijeet Sinha, Ms. Ayushi and Mr. Kamesh Vedula, Advocates.**

ORDER

29.01.2020 Rejoinders filed by the Appellant to the replies of the Respondents are taken on record.

Since the pleadings are complete, let the Appeal be listed 'for final hearing' on **18th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

Ash/NN